

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF DIACRON CONSULTANTS INDIA
PRIVATE LIMITED**

1. NAME OF CORPORATE PERSON	DIACRON CONSULTANTS INDIA PRIVATE LIMITED
2. DATE OF INCORPORATION OF CORPORATE PERSON	30.05.2013
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES – MUMBAI
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999MH2013FTC243799
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	R 4, JEEVAN APARTMENTNR KIRTI COLLEGE, KASHINATH DHURU MARG, DADAR (W), Mumbai City, MUMBAI, Maharashtra, India, 400028
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	31.08.2026
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MS JOVITA REEMA MATHIAS 301. 3rd Floor, Saurabh Building. Opp Dominos, Andheri Kurla Road. Chakala. Andheri(East). Mumbai-400093 Email: ip.reemajm@gmail.com Mobile No: 9821658381 Reg No. IBBI/IPA-002/IP-N00337/2017-2018/10941
8. LAST DATE FOR SUBMISSION OF CLAIMS	30.09.2026



Notice is hereby given that the **DIACRON CONSULTANTS INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 31st August, 2026.

The stakeholders of **DIACRON CONSULTANTS INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 30th September, 2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



MS JOVITA REEMA MATHIAS
Liquidator
DATE: 03.09.2026
PLACE: MUMBAI



The Free Press Journal

Page No. 34

Date: 03-09-2026

FORM A	
PUBLIC ANNOUNCEMENT	
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF DIACRON CONSULTANTS INDIA PRIVATE LIMITED	
1. NAME OF CORPORATE PERSON	DIACRON CONSULTANTS INDIA PRIVATE LIMITED
2. DATE OF INCORPORATION OF CORPORATE PERSON	30.05.2013
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES - MUMBAI
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999MH2013FTC243799
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	R 4, JEEVAN APARTMENT NR KIRTI COLLEGE, KASHINATH DHURU MARG, DADAR (W), Mumbai City, MUMBAI, Maharashtra, India, 400028
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	31.08.2026
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MS JOVITA REEMA MATHIAS 301, 3rd Floor, Saurabh Building, Opp Dominos, Andheri Kurla Road, Chakala, Andheri (East), Mumbai - 400093 Email: lp.reema@m@gmail.com Mobile No: 9821658381 Reg No. IBB/IPA-002/IP-N00337/2017-2018/10941
8. LAST DATE FOR SUBMISSION OF CLAIMS	30.09.2026

Notice is hereby given that the **DIACRON CONSULTANTS INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 31st August, 2026.

The stakeholders of **DIACRON CONSULTANTS INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 30th September, 2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

MS JOVITA REEMA MATHIAS
Liquidator

DATE: 03.09.2026
PLACE: MUMBAI



[Handwritten signature]

Date: 03-09-2026

नव शक्ति
marathi.freepressjournal.in



फॉर्म ए जाहीर उद्घोषणा

(इन्सॉल्वन्सी अॅन्ड बँक्रेप्टसी बोर्ड ऑफ इंडिया
(स्वेच्छा परिसमापन प्रक्रिया) रेगुलेशन, २०१७ चा रेगुलेशन १४)

डायक्रॉन कन्सल्टंट्स इंडिया प्रायव्हेट लिमिटेडच्या स्टेकहोल्डर्सच्या माहितीसाठी

१. कॉर्पोरेट व्यक्तीचे नाव	डायक्रॉन कन्सल्टंट्स इंडिया प्रायव्हेट लिमिटेड
२. कॉर्पोरेट व्यक्तीचा स्थापनेची तारीख	३०.०५.२०१३
३. कॉर्पोरेट व्यक्ती ज्या अंतर्गत स्थापित/ नोंदणीकृत आहे ते प्राधिकरण	कंपनी निबंधक - मुंबई
४. कॉर्पोरेट व्यक्तीचे कॉर्पोरेट आयडेंटिटी क्र./ लिमिटेड-लाएविलिटी आयडेंटिटी	यु७४९९९एमएच२०१३एफटीसी२४३७९९
५. कॉर्पोरेट व्यक्तीच्या नोंदणीकृत कार्यालय आणि मुख्य कार्यालय (जर असल्यास) त्याचा पत्ता	आर४, जीवन अपार्टमेंट किर्ती कॉलेज जवळ, काशिनाथ धुरु मार्ग, दादर (प), मुंबई शहर, मुंबई, महाराष्ट्र, भारत, ४०००२८
६. कॉर्पोरेट व्यक्तीचे परिसमापन सुरु होण्याची तारीख	३१.०८.२०२६
७. परिसमापकाचे नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक आणि नोंदणीकृत क्रमांक	जोविता रिमा माथियास ३०१, ३ रा मजला, सौरभ इमारत, डॉमिनोजच्या समोर, अंधेरी कुर्ला रोड, चकाला, अंधेरी (पूर्व), मुंबई - ४०००९३ ईमेल: lp.reemajm@gmail.com दूरध्वनी: ९८२१६५८३८९ नोंदणी क्र.: आयबीबीआय/आयपीए-००२/ आयपी-एन००३३७/२०१७-१८/१०९४१.
८. दावे सादर करण्याची अंतिम तारीख	३०.०९.२०२६

याद्वारे सूचना देण्यात येते की, डायक्रॉन कन्सल्टंट्स इंडिया प्रायव्हेट लिमिटेड यांनी ३१ ऑगस्ट, २०२६ रोजी स्वेच्छा समापनाला सुरुवात झाली आहे.

डायक्रॉन कन्सल्टंट्स इंडिया प्रायव्हेट लिमिटेडच्या स्टेकहोल्डर्स यांना त्यांच्या दाव्यांचे पुरावे बाब ७ च्या समोर नमूद केलेल्या पत्त्यावर परिसमापकांकडे ३० सप्टेंबर, २०२६ रोजीस किंवा पूर्वी पाठविण्यास सांगण्यात येत आहे. वित्तीय धनकांणी त्यांच्या दाव्याचे पुरावे केवळ इलेक्ट्रॉनिक साधनाद्वारे सादर करावेत. सर्व इतर स्टेकहोल्डर्सने दाव्यांचे पुरावे व्यक्तिशः द्यालाद्वारे वा इलेक्ट्रॉनिक साधनाद्वारे सादर करावेत.

चुकीचे आणि दिशाभूल करणाऱ्या दाव्यांच्या पुराव्यांचे सादरीकरण शिक्षेस पात्र असेल.

श्रीम. जोविता रिमा माथियास

परिसमापक

दिनांक: ०३.०९.२०२६

ठिकाण: मुंबई



1/ [Signature]